

ALLAHABAD this the 27th day of Fabruary, 2006.

HON'BLE MR. A.K. BHATNAGAR, MEMBER- J HON'BLE MR. D.R. TIWARI, MEMBER- A.

CIVIL CONTEMPT PETITION NO. 181 OF 2004

VERSUS

- Sri Zaruhar, Secretary, M/o Railways, Director General, Railway Medical & Health, Railway Board, Rail Bhawan, New Delhi.
- 2. Sri D.K. Chaudhary, Chairman, Railway Recruitment Board, Metro Railway, Kolkata.

.....Respondents

Present for the Applicant:
Present for the Respondents:

Sri S.K. Mishra Sri A.K. GAUR

ORDER

BY HON'BLE MR. A.K. BHATNAGAR, JM

Heard Sri S.K. Mishra, counsel for the applicant and Sri Saurav, holding brief of Sri A.K. Gaur for the respondents.

2. According to counsel for the respondents, the order dated 25.05.2004 passed by this Tribunal in O.A No. 807/2002 has already been stayed by the Hon'ble High Court vide order dated 17.03.2005. He has filed a letter dated 26.10.2005 in support of his arguments, which is taken on record.

3. Accordingly, the present Contempt Petition is dismissed. Notices issued are hereby discharged. However, liberty is given to counsel for applicant to get it revive by moving a Misc. Application, if the order of this Tribunal is upheld by the Hon'ble High Court.

MEMBER- A.

MEMBER- J.

/ANAND/